

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:414

ANSWERED ON:24.02.2010

GREEN HOUSE GAS EMISSION

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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the name of the countries which are largest contributor, in percentage term, to green house gas emission, country-wise;
- (b) whether the India alongwith other countries have made any commitments at United Nations Framework Convention on Climate Change (UNFCCC) to reduce emission intensity;
- (c) if so, the details thereof alongwith the names of the countries which have committed to emission cut;
- (d) the extent to which the emission cut has been committed by these countries including India and the time frame fixed thereto;
- (e) whether such emission cut will have an adverse impact on economic development of the country; and
- (f) if so, the details thereof and the remedial steps taken or being taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a) As per current information available, the countries which are the largest contributor, in percentage term regarding green house gas emissions are China-19.5%, USA-19.2%, India-5.3%, Russia-5.1%, Japan-3.6% and Germany-2.6%.

(b) to (d) In response to Copenhagen Accord various countries including India have indicated their quantified emissions targets and domestic mitigation actions as appropriate to UNFCCC Secretariat. India, in its submission to the UNFCCC, has indicated that it shall endeavor to reduce the emissions intensity of its GDP by 20-25% by 2020 in comparison to the 2005 level. Further India's communication states that the proposed domestic actions are voluntary in nature and will not have a legally binding character and the actions will be implemented in accordance with the provisions of Art. 4.7 of the UNFCCC.

The countries that have committed to various range and time frame for emission cuts are Australia, Belarus, Canada, Croatia, EU and its Member States, Iceland, Japan, Kazakhstan, Liechtenstein, Monaco, New Zealand, Norway, Russian Federation and USA. The details are given in Annex.

(e) & (f) India has not undertaken any commitment for quantified emissions cut. India's domestic actions are not a legally binding undertaking, and India shall only endeavor to reduce its emission intensity of GDP. As India's GDP grows, its emissions shall increase in absolute terms but the growth rate of emissions will moderate and this will ensure that there is no adverse impact on our economic development, particularly against the background of observed declining emissions intensity in the recent past.